

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 425 of 2013

Jageshwar Ravidas
..... **Petitioner**
Versus
The State of Jharkhand & Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Dr. S.K. Pandey, Advocate
For the Respondent-State : Mr. S. Gajapati, SC-III

.....

11/ Dated: 21/07/2020:

Heard Dr. S.K. Pandey, learned counsel for the petitioner and Mr. S. Gajapati, the learned counsel for the respondent State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, post the matter on 13.08.2020.

(Sanjay Kumar Dwivedi, J.)